

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1557
TO BE ANSWERED ON 26TH JULY, 2016

IDENTIFICATION OF BENEFICIARIES

1557. SHRI RAM TAHAL CHOUDHARY:
SHRI RAMESH BIDHURI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of Poverty Estimates used for identification of beneficiaries under Targetted Public Distribution System and National Food Security Act indicating the date since when they are being used;
- (b) whether the Government is planning to revise poverty estimates for the said schemes, if so, the details thereof and if not, the reasons therefor;
- (c) whether the identification of beneficiaries has been completed; and
- (d) if so, the details thereof and if not, the reasons therefor along with the time by which they are likely to be completed, Statewise?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): Government has notified the National Food Security Act, 2013 (NFSA) on 10.09.2013, which inter alia provides for coverage of upto 75% of the rural population and upto 50% of the urban population of the country for receiving foodgrains at subsidized prices under Targeted Public Distribution System (TPDS). Under NFSA, coverage under TPDS has been delinked from poverty estimates and corresponding to the above coverage at the all India level, State-wise coverage has been determined by the Planning Commission (now NITI Aayog) on the basis of National Sample Survey Office (NSSO) data for 2011-12 on consumption expenditure. Under the NFSA, the identification of eligible households is to be done by the respective State/UT Governments as per criteria evolved by them. As all States/UTs are required to implement NFSA, there is no proposal under consideration to revise poverty estimates for existing TPDS.

(c) & (d): Under NFSA, identification of beneficiaries is to be done by the States/UTs. NFSA is being implemented in 34 States/UTs and foodgrains under the Act are being allocated for 73.3 crore persons reported as identified in these States/UTs, out of total coverage of 81.3 crore persons under the Act. The State-wise details of identification of beneficiaries under NFSA is at Annex-I.

STATEMENT REFERRED TO IN REPLY TO PART (c) & (d) OF THE UNSTARRED QUESTION NO. 1557 DUE FOR ANSWER ON 26.07.2016 IN THE LOK SABHA

Statement indicating State-Wise number of Persons/families Covered under National Food Security Act, 2013 (NFSA)

(दिनांक 01.07.2016 की स्थिति के अनुसार As on 01.07.2016)

(आंकड़े लाख में Figures in lakh)

क्रम सं. S.No.	राज्य/संघ राज्य क्षेत्र States/ UTs	एनएफएसए के अंतर्गत स्वीकृत व्यक्तियों की संख्या Accepted No. of persons under NFSA	एनएफएसए के अंतर्गत चिन्हित परिवारों/व्यक्तियों की संख्या No. of families/persons identified under NFSA
		जोड़ Total	कुल चिन्हित व्यक्ति Total identified persons
1	2	2	3
1	बिहार Bihar	871.16	857.12
2	छत्तीसगढ़ Chhattisgarh	200.77	200.77
3	दिल्ली Delhi	72.78	72.73
4	हरियाणा Haryana	126.49	126.49
5	हिमाचल प्रदेश Himachal Pradesh	36.82	27.74
6	कर्नाटक Karnataka	401.93	401.93
7	मध्य प्रदेश Madhya Pradesh	546.42	529.61
8	महाराष्ट्र Maharashtra	700.17	700.17
9	पंजाब Punjab	141.45	141.45
10	राजस्थान Rajasthan	446.62	446.62
11	त्रिपुरा Tripura	25.02	25.01
12	पश्चिम बंगाल West Bengal	601.84	552.32
13	लक्षद्वीप Lakshadweep	0.22	0.22
14	उत्तराखंड Uttarakhand	61.94	61.94
15	झारखंड Jharkhand	264.25	233.41
16	तेलंगाना Telangana	191.70	191.62
17	चंडीगढ़ Chandigarh	4.96	2
18	पुडुचेरी Puduchery	6.34	5.88
19	दमन व दीव Daman & Diu	1.19	0.98
20	ओडिशा Odisha	326.21	318.92
21	असम Assam	251.90	251.52
22	गोवा Goa	5.32	5.20
23	आंध्र प्रदेश Andhra Pradesh	268.23	268.21
24	सिक्किम Sikkim	4.06	3.77
25	उत्तर प्रदेश Uttar Pradesh	1520.61	1436.07
26	अंडमान और निकोबार A&N	0.63	0.55
27	मेघालय Meghalaya	21.46	21.40
28	जम्मू और कश्मीर J&K	74.13	74.13
29	दादर व नगर हवेली D&N Haveli	2.36	1.77
30	मिजोरम Mizoram	7.06	6.45
31	गुजरात Gujarat	382.84	338.48
32	अरुणाचल प्रदेश Arunachal Pradesh	8.71	8.21
33	मणिपुर Manipur	25.06	21.18
34	नागालैंड Nagaland	14.79	4.33
35	तमिलनाडु Tamil Nadu	364.69	0
36	केरल Kerala	154.80	0
	Total कुल	8134.93	7338.20
